

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, today is the 13th August and tomorrow by midnight some people and some organisations of Tamil Nadu have held out a threat to demolish the dams built across Cauvery River in Karnataka, if the dispute is not settled. The difficulty is that Shri Bangarappa's Government is not governing the State properly and my fear is that the.....

MR. SPEAKER: I am not allowing it.

(Interruptions)

MR. SPEAKER : This will not go on record.

*(Interruptions) **

MR. SPEAKER: Now, this is not correct. The new Members should appreciate that they cannot raise the same points every now and then. Now, I am not allowing it. If I allow you, other Members would also like to respond.

(Interruptions)

MR. SPEAKER: I am not allowing it. This is not going on record. Please take your seat. If I allow you now, I would have to think afterwards whether to give you time or not.

(Interruptions)

[Translation]

SHRI CHHEDI PASWAN (Sasaram): Mr. Speaker, Sir, on 8th of this month, the former Janata Dal M.L.A. Shri Sohan Lal Peepal was brutally murdered in Belchhi Tehsil of district Badaun in Uttar Pradesh. His body was cut into pieces, packed in a gunny bag and left at the door of his house by the B.J.P. men. Sir, through you, I demand from the Government that an inquiry into this case be conducted by a special court. Capital punishment should be awarded to the culprits and a compensation of Rs. 10 lakh be given to the family of the deceased. This

is a very serious issue. Shri Sohan Lal Peepal belonged to the Scheduled Caste. Today the Harijans are being murdered all over country. Even the M.L.As. are not spared. This is a matter of great concern. Hence, an immediate action must be taken thereon.

[English]

SHRI GOPI NATH GAJAPATHI (Berrampur): Sir, in spite of my raising this vital issue during the Ninth Lok Sabha, a grave situation continues to prevail in the public sector undertaking of Indian Rare Earths Limited at Chatrapur in Ganjam District, Orissa. The Labour strike, bad management-Labour relations and poor management, warrant immediate intervention by the Centre.

The management has not been able to bring the situation under control for more than a year now. In fact, they have not yet responded even to my repeated initiatives on a compromise formula. The enquiry into the suspension of the two senior office-bearers of the recognised, majority labour union is not completed and actually is being stalled for a long time. A lucrative export-oriented public sector undertaking cannot be allowed to incur huge losses of Rs. two crores regularly every month.

I, therefore, make a firm demand to the Government of India, to depute a senior Minister for making a thorough probe into the affairs of the Indian Rare Earths Limited at Chatrapur to restore normalcy in this commercially-viable unit expeditiously.

MR. SPEAKER: Now Shri Ram Vilas Paswan to move the Motion.

(Interruptions)

[Translation]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Speaker, Sir, I am on a point of order. Our colleague, Shri Devendra